

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 16th of December, 2023

NO. HC.VII-56/2020/12258/A ### In continuation to this Registry's earlier notification no. **HC.VII-56/2020/11503/A dated 23-11-2023** and notification no. **HC.VII-56/2020/11503/A dated 29-11-2023**, the Hon'ble Gauhati High Court has been pleased to direct all the Grade-I, Grade-II & Grade-III Judicial Officers of Assam to report at the respective venue (Host District) by **9:30 A.M.** positively to participate in the one day in-service training/workshop for the cluster training scheduled to be held on **17-12-2023**.

The schedule for the one day in-service training/workshop for the cluster districts is enclosed along with the notification.

The other condition of the aforesaid training/workshop will remain the same.

By Order,
Sd/- S.Dhar

REGISTRAR (JUDICIAL)

Memo No. HC.VII-56/2020/12259-12280/A, Dated: 16-12-2023

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance/Estt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.

5. The District and Sessions Judge,

Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar / West Karbi Anglong.

(He/She is requested to inform all the Judicial Officers under his/her control about this Notification).

6. The Principal Judge, Family Court, Kamrup (M) No. 1, No. 2 & No. 3/ Nalbari / Dhubri / Barpeta / Cachar, Silchar.

(He/She is requested to inform all the Judicial Officers under his/her control about this Notification).

7. The Presiding Officer, Industrial Tribunal, Guwahati / Dibrugarh / Cachar .

8. The Member, MACT, Barpeta / Cachar / Dhubri / Goalpara / Kamrup / Kamrup(M) No. 1,2,3 / Nagaon / Nalbari / Sonitpur.

9. The Presiding Officer, Labour Court, Dibrugarh / Kamrup(M)

10. The Special Judge, Designated Court, Assam.

11. The Special Judge, Assam.

12. The Special Judge, NDPS, Guwahati, Assam.

13. The Special Judge, CBI & NIA, Guwahati, Assam,

14. The Special Judge, CBI, Addl. Court No. 1,2 & 3,Guwahati,Assam.

15. The Secretary-cum-Registrar, O/o The Lokayukta, Assam.

16. The Member Secretary, Assam State Legal Service Authority.

(He/She is requested to inform all the Judicial Officers under his/her control about this Notification).

17. The Chief Judicial Magistrate,

Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar / West Karbi Anglong.

18. The Project Manager, Gauhati High Court, Guwahati.


(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

19. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.

20. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information..

21. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)



ONE DAY IN-SERVICE TRAINING/ WORKSHOP

For Judicial Officers of Lakhimpur, Dhemaji & Biswanath

DATE: 17.12.2023

VENUE : CONFERENCE HALL, LAKHIMPUR DISTRICT JUDICIARY

INAUGURAL SESSION

10.00 A.M. to 11.00 A.M.	ONE DAY IN - SERVICE TRAINING/ WORKSHOP TO BE INAUGURATED BY HON'BLE MR. JUSTICE SURYA KANT JUDGE SUPREME COURT OF INDIA	<i>Virtual from Judicial Academy, Assam</i>
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TEA BREAK (11.00 A.M. to 11.30A.M.)

*SESSION - I : SCOPE AND APPLICATION OF ORDER 22 CPC & CORRELATION BETWEEN ORDER 22 CPC
AND ORDER 1 RULE (10)(2) CPC*

11.30 A.M. to 12. 15 P.M.	▪ PAPER PRESENTATION BY JUDICIAL OFFICERS [15 minutes for each presenter]	<i>ON THE CHAIR</i> HON'BLE MRS. JUSTICE SUSMITA PHUKAN KHAUND JUDGE, GAUHATI HIGH COURT
12.15 P.M. To 1.30 P.M.	▪ OPEN HOUSE DISCUSSION	

LUNCH BREAK (01.30 P.M.TO 02.30 P.M)

*SESSION - II : DEVELOPING CONTOURS OF BAIL JURISDICTION INCLUDING DEFAULT BAIL UNDER
SECTION 167 (2) Cr.P.C.*

02.30 P.M. to 3.15 P.M.	▪ PAPER PRESENTATION BY JUDICIAL OFFICERS [15 minutes for each presenter]	<i>ON THE CHAIR</i> HON'BLE MRS. JUSTICE SUSMITA PHUKAN KHAUND JUDGE, GAUHATI HIGH COURT
3.15 P.M. To 4.30 P.M.	▪ OPEN HOUSE DISCUSSION	



ONE DAY IN-SERVICE TRAINING/ WORKSHOP

For Judicial Officers of Bongaigaon, Goalpara, Dhubri,
Kokrajhar & Chirang

DATE: 17.12.2023

VENUE : KRISHI VIGYAN KENDRA, KAJALGAON, CHIRANG

INAUGURAL SESSION

10.00 A.M. to 11.00 A.M.	ONE DAY IN - SERVICE TRAINING/ WORKSHOP TO BE INAUGURATED BY HON'BLE MR. JUSTICE SURYA KANT JUDGE SUPREME COURT OF INDIA	<i>Virtual from Judicial Academy, Assam</i>
TEA BREAK (11.00 A.M. to 11.30A.M.)		
SESSION - I : SCOPE AND APPLICATION OF ORDER 22 CPC & CORRELATION BETWEEN ORDER 22 CPC AND ORDER 1 RULE (10)(2) CPC		
11.30 A.M. to 12. 15 P.M.	<ul style="list-style-type: none">PAPER PRESENTATION BY JUDICIAL OFFICERS [15 minutes for each presenter]	<i>ON THE CHAIR</i> HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA JUDGE, GAUHATI HIGH COURT
12.15 P.M. to 01.30 P.M.	<ul style="list-style-type: none">OPEN HOUSE DISCUSSION	
LUNCH BREAK (01.30 P.M.TO 02.30 P.M)		
SESSION - II : DEVELOPING CONTOURS OF BAIL JURISDICTION INCLUDING DEFAULT BAIL UNDER SECTION 167 (2) Cr.P.C.		
02.30 P.M. to 03.15 P.M.	<ul style="list-style-type: none">PAPER PRESENTATION BY JUDICIAL OFFICERS [15 minutes for each presenter]	<i>ON THE CHAIR</i> HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA JUDGE, GAUHATI HIGH COURT
03.15 P.M. to 04.30 P.M.	<ul style="list-style-type: none">OPEN HOUSE DISCUSSION	



ONE DAY IN-SERVICE TRAINING/ WORKSHOP

For Judicial Officers of Nagaon, West Karbi Anglong,
Morigaon, Sonitpur, Hojai & Karbi Anglong

DATE: 17.12.2023

VENUE : ADP COLLEGE, NAGAON

INAUGURAL SESSION

10.00 A.M. to 11.00 A.M.	ONE DAY IN - SERVICE TRAINING/ WORKSHOP TO BE INAUGURATED BY HON'BLE MR. JUSTICE SURYA KANT JUDGE SUPREME COURT OF INDIA	<i>Virtual from Judicial Academy, Assam</i>
TEA BREAK (11.00 A.M. to 11.30A.M.)		
SESSION - I : SCOPE AND APPLICATION OF ORDER 22 CPC & CORRELATION BETWEEN ORDER 22 CPC AND ORDER 1 RULE (10)(2) CPC		
11.30 A.M. to 12. 15 P.M.	▪ PAPER PRESENTATION BY JUDICIAL OFFICERS [15 minutes for each presenter]	<i>ON THE CHAIR</i> HON'BLE MR. JUSTICE MRIDUL KUMAR KALITA JUDGE, GAUHATI HIGH COURT
12.15 P.M. to 01.30 P.M.	▪ OPEN HOUSE DISCUSSION	
LUNCH BREAK (01.30 P.M.TO 02.30 P.M)		
SESSION - II : DEVELOPING CONTOURS OF BAIL JURISDICTION INCLUDING DEFAULT BAIL UNDER SECTION 167 (2) Cr.P.C.		
02.30 P.M. to 03.15 P.M.	▪ PAPER PRESENTATION BY JUDICIAL OFFICERS [15 minutes for each presenter]	<i>ON THE CHAIR</i> HON'BLE MR. JUSTICE MRIDUL KUMAR KALITA JUDGE, GAUHATI HIGH COURT
03.15 P.M. to 04.30 P.M.	▪ OPEN HOUSE DISCUSSION	



ONE DAY IN-SERVICE TRAINING/ WORKSHOP
FOR JUDICIAL OFFICERS OF KAMRUP(M), KAMRUP,
DARRANG, UDALGURI & SOUTH SALMARA-MANKACHAR
VENUE : SEMINAR HALL, NATIONAL LAW UNIVERSITY, ASSAM
DATE: 17.12.2023

INAUGURAL SESSION

10.00 A.M.
to
11.00 A.M.

ONE DAY IN-SERVICE TRAINING/ WORKSHOP
TO BE INAUGURATED BY

HON'BLE MR. JUSTICE SURYA KANT
JUDGE
SUPREME COURT OF INDIA

TEA BREAK (11.00 A.M. to 11.30 A.M.)

**SESSION - I : SCOPE AND APPLICATION OF ORDER 22 CPC & CORRELATION BETWEEN ORDER
22 CPC AND ORDER 1 RULE (10)(2) CPC**

11.30 A.M.
to
12.15 P.M.

- PAPER PRESENTATION BY JUDICIAL OFFICERS
[15 minutes for each presenter]

ON THE CHAIR

**HON'BLE MR. JUSTICE KALYAN RAI
SURANA**
JUDGE, GAUHATI HIGH COURT

12.15 P.M.
to
01.30 P.M.

- OPEN HOUSE DISCUSSION

LUNCH BREAK (01.30 P.M. to 02.30 P.M)

**SESSION - II : DEVELOPING CONTOURS OF BAIL JURISDICTION INCLUDING DEFAULT BAIL
UNDER SECTION 167 (2) Cr.P.C.**

02.30 P.M.
to
03.15 P.M.

- PAPER PRESENTATION BY JUDICIAL OFFICERS
[15 minutes for each presenter]

ON THE CHAIR

**HON'BLE MRS. JUSTICE MITALI
THAKURIA**
JUDGE, GAUHATI HIGH COURT

03.15 P.M.
to
04.30 P.M.

- OPEN HOUSE DISCUSSION